

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(37) C.P.(IB)-4267-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.09.2019**

NAME OF THE PARTIES: BEST Petroleum
V/s
BM Carriers Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. By consent the matter is adjourned to **21.10.2019**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

09.09.2019
Aah

Sd/-

M.K. SHRAWAT
Member (Judicial)